

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1181
ANSWERED ON:12.12.2013
DIVERSION OF FUNDS
Rajesh Shri M. B.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has approved diversion of funds from Palakkad unit of Instrumentation Limited (IL) to other loss making units;
- (b) if so, the details thereof and the reasons therefor;
- (c) the amount of funds transferred from Palakkad unit during the last three years and the current year, year-wise;
- (d) whether the transfer of funds has affected various projects of Palakkad unit of IL;
- (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) No, Madam.

(b) Does not arise in view of (a) above.

(c) Financial Year Funds transferred

2010-11 Rs. 15.15 crore

2011-12 Rs. 5.15 crore

2012-13 - Nil -

2013-14 (till November) Rs.0.40 crore

(d) & (e) No, Madam. The Funds transferred from Instrumentation Limited (IL), Palakkad to Instrumentation Limited (IL), Kota are on account of "Inter unit adjustments" towards services taken by IL, Palakkad from the marketing units and Corporate Headquarters.

(f) Does not arise in view of (d) & (e) above.